

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTIFICATION

No: 1109

Dated: 12.02.2015

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-13029/10/2013-US.II dated 3rd February, 2015, Hon'ble Shri Justice Bawa Singh Walia, took oath of office as an Additional Judge of the High Court of Jammu and Kashmir, on 12th February, 2015, at 03.30 P.M.

Kaneez Fatima
12-2-2015
(Kaneez Fatima)
Registrar General

No: 21863-80/E3

Dated: 12.02.2015

Copy to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Registrar General, Supreme Court of India, New Delhi,
3. Registrar General, Punjab and Haryana High Court, Chandigarh,
4. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu,
5. Principal Secretary to the Hon'ble Governor of J&K, Jammu,
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu,
7. Secretaries to all the Hon'ble Judges _____, High Court of J&K,
8. Principal Secretary to Govt., General Administration Department, Government of Jammu and Kashmir, Jammu,
9. Secretary to Government, Department of LJ&PA, Govt. of Jammu and Kashmir, Jammu,
10. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar,
11. Registrar Rules, High Court of Jammu and Kashmir, Jammu,
....for information.
12. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed),
13. Chief Accounts Officer, High Court of Jammu and Kashmir, Jammu,
14. Accounts Officer, High Court of J&K, Jammu/Srinagar,
15. Protocol Officer, High Court of J&K, Jammu/Srinagar,
16. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
- ✓ 17. Incharge NIC for uploading on Website.
18. Office file.

Kaneez Fatima
12-2-2015
Registrar General